

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
25-10-2024 AT 10:30 AM**

**Company Petition IB/98/2021
AND
IA(IBC) 707/2024 in Company Petition IB/98/2021
u/s. 95 of IBC, 2016**

IN THE MATTER OF:

State Bank of India

...Petitioner

AND

Harikrishna Polavarappu & Varam Bio Energy Pvt Ltd

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC) 707/2024

Learned Counsel Ms. Sarvani Desi Raju for the Applicant present physically.

Personal Guarantor remained Ex-parte. Heard. **Call on 09.12.2024 for orders.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)